



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Friday,20th November 2020]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE (ACTING)  
HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 2**

**[DIVISION BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
24	WP(C)/4778/2020 FIXED	M/S SILVER ORCHID AND ANR <b>Versus</b> THE BANK OF BARODA AND 2 ORS.	MS. P CHAKRABORTY MS. A DAS	MR. B SHARMA (R1, R2) MS. K KHAN
25	WP(C)/4833/2020 FIXED	M/S BEEKAY ENTERPRISE <b>Versus</b> THE BANK OF BARODA AND 2 ORS	MS P CHAKRABORTY MS. A DAS MS. K KHAN	MR. B SHARMA (R1, R2)
<b>ORDERS</b>				
26	WP(C)/4611/2020 FIXED	YAMJE DULOM TAMIN @ YAMJE LORIAK TAMIN <b>Versus</b> UNION BANK OF INDIA AND 4 ORS.	MR R CHAKRAVORTY MR. M CHALIHA	

LEAVE NOTE OF ADVOCATES FOR 20/11/2020

1)	MR G BORDOLOI	12-11-2020	To	07-12-2020
2)	MR. M K BORAH	12-11-2020	To	22-11-2020
3)	MISS. M DAS	17-11-2020	To	24-11-2020
4)	MR L SARMA	18-11-2020	To	02-12-2020
5)	MR. A CHAMUAH	20-11-2020	To	24-11-2020
6)	MR B K SARMA	20-11-2020	To	24-12-2020
7)	MR. R A CHOUDHURY	23-11-2020	To	04-12-2020
8)	DR. B N GOGOI	16-11-2020	To	22-12-2020
9)	MR. D K SHARMA	22-11-2020	To	30-11-2020



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK  
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 3**

**[DIVISION BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
18	WP(C)/7729/2019 WITH LCR, FIXED	MD. SONGSER ALI @ SAMSHER ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. M A LASKAR S AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
	<b>WITH</b> I.A.(Civil)/1911/2020 <b>in</b> WP(C)/7729/2019	MD. SONGSER ALI @ SAMSHER ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. M A LASKAR MR S AHMED	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
<b>ORDERS</b>				
19	WA/51/2020 FIXED	SRI SUBHASH CHANDRA GHOSH <b>Versus</b> ASHANUDDIN KHAN AND 6 ORS.	DR. J L SARKAR MR G J SHARMA	GA, ASSAM MR. M U MAHMUD MR. S CHAMARIA MR. M PHUKAN MS K GOGOI MR S ISLAM MR. M ALI MR A N SARMAH MR S H MAHMUD

LEAVE NOTE OF ADVOCATES FOR 20/11/2020

1)	MR G BORDOLOI	12-11-2020	To	07-12-2020
2)	MR. M K BORAH	12-11-2020	To	22-11-2020
3)	MISS. M DAS	17-11-2020	To	24-11-2020
4)	MR L SARMA	18-11-2020	To	02-12-2020
5)	MR. A CHAMUAH	20-11-2020	To	24-11-2020
6)	MR B K SARMA	20-11-2020	To	24-12-2020
7)	MR. R A CHOUDHURY	23-11-2020	To	04-12-2020
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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 3**

**[THIS BENCH WILL SIT AFTER RISING OF  
DIVISION BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
14	Bail Appln./2532/2020 (PDF COPY) B/O	RUBUL HAZARIKA @ RUBUL ALI <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. T N DAS MR. I U CHOWDHURY	PP, ASSAM
15	Bail Appln./2574/2020 (PDF COPY) B/O	DHANARANJAN DAS <b>Versus</b> THE STATE OF ASSAM	MR Z ALAM MR. N D SARMA MS. S NAZNEEN	PP, ASSAM
16	Bail Appln./2575/2020 (PDF COPY) B/O	MD. SORMAN ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MS. T SOM MR H DAS	PP, ASSAM
17	Bail Appln./2576/2020 (PDF COPY) B/O	TILAK CH. BHATTACHARYYA <b>Versus</b> THE STATE OF ASSAM	MR. C CHOWDHURY MRS. A GAYAN MR. A DEKA	PP, ASSAM
18	Bail Appln./2578/2020 (PDF COPY) B/O	ABHISHEK MISRA <b>Versus</b> THE STATE OF ASSAM	MR G J SAIKIA	PP, ASSAM
19	Bail Appln./2579/2020 (PDF COPY) B/O	MAHBUBUR RAHMAN @ MAHAMAD MAHBUBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. A PARAMANIK	PP, ASSAM
20	Bail Appln./2580/2020 (PDF COPY) B/O	ABHISHEK MISRA <b>Versus</b> THE STATE OF ASSAM	MR G J SAIKIA	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 20/11/2020

1)	MR G BORDOLOI	12-11-2020	To	07-12-2020
2)	MR. M K BORAH	12-11-2020	To	22-11-2020
3)	MISS. M DAS	17-11-2020	To	24-11-2020
4)	MR L SARMA	18-11-2020	To	02-12-2020
5)	MR. A CHAMUAH	20-11-2020	To	24-11-2020
6)	MR B K SARMA	20-11-2020	To	24-12-2020
7)	MR. R A CHOUDHURY	23-11-2020	To	04-12-2020
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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANOJIT BHUYAN**

**COURT NO: 4**

**[CIVIL BENCH-III]**

**THIS BENCH WILL SIT TILL 2:55 P.M. AND  
WILL SIT AGAIN, IF TIME PERMITS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION</u></b>				
36	WP(C)/1087/2020 FIXED	ADHESH KALUWAR AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. B CHETRI MR. K K PARASAR MS Y BHUTIA	GA, ASSAM SC, HEALTH
37	WP(C)/1795/2020 FIXED	GITALI DEKA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. A KHANIKAR MR. P KONWAR	GA, ASSAM
38	WP(C)/2714/2020 FIXED	SANKAR NATH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. S B LASKAR MR. H A LASKAR	GA, ASSAM
39	WP(C)/3914/2020 FIXED	ABDUS SATTAR CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. P MAHANTA MS. P SAHARIA	GA, ASSAM SC, REVENUE
40	WP(C)/4836/2020 FIXED	HAREN BURAGOHAIN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. D DAS SR. ADV MR S KHOUND R SARMAH	GA, ASSAM
41	WP(C)/4924/2020 B/O	BARASHA BORAH BORDOLOI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	SC, EXCISE DEPTT. SC, BTC
<b><u>ORDERS</u></b>				
42	Cont.Cas(C)/206/2020 FIXED	ARABINDA DAS <b>Versus</b> KAMALA KANTA KALITA AND ANR.	MR. N C BAROOAH MR. S M SARMA	MR J K PARAJULI MR. S K CHAKRABORTY MR. P K MUNIR (R 2)

LEAVE NOTE OF ADVOCATES FOR 20/11/2020

1)	MR G BORDOLOI	12-11-2020	To	07-12-2020
2)	MR. M K BORAH	12-11-2020	To	22-11-2020
3)	MISS. M DAS	17-11-2020	To	24-11-2020
4)	MR L SARMA	18-11-2020	To	02-12-2020
5)	MR. A CHAMUAH	20-11-2020	To	24-11-2020
6)	MR B K SARMA	20-11-2020	To	24-12-2020
7)	MR. R A CHOUDHURY	23-11-2020	To	04-12-2020

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANOJIT BHUYAN  
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 4**

**[THIS BENCH WILL SIT AT 3:00 P.M.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	WP(C)/167/2019 FIXED , BY SLIP	PULEN DEY AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. P K GOSWAMI MR. B P BORAH MR P J DUTTA	MR. J ROY MR. Y. DOLEY(SC, TRANSPORT) MR. N. DUTTA(SR. COUNSEL, A S T C)

LEAVE NOTE OF ADVOCATES FOR 20/11/2020

1)	MR G BORDOLOI	12-11-2020	To	07-12-2020
2)	MR. M K BORAH	12-11-2020	To	22-11-2020
3)	MISS. M DAS	17-11-2020	To	24-11-2020
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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA  
HONOURABLE MR. JUSTICE MIR ALFAZ ALI**

**COURT NO: 5**

**[SPECIAL DIVISION BENCH**

**RESPECTIVE SINGLE BENCHES WILL SIT  
AFTER RISING OF THIS BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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**ORDERS**

10	I.A.(CrI.)/413/2020 WITH OFFICE NOTE, FIXED in CrI.A./4747/2020	ANOWAR MANDAL <b>Versus</b> SIRAJUL HOQUE AND 8 ORS	MD R ALI MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN MR. L RAHMAN	MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED MS R DEKA
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**WITH**

CrI.A./4747/2020  
(Filing Number)

ANOWAR MANDAL  
**Versus**  
SIRAJUL HOQUE AND 8 ORS (F)

LEAVE NOTE OF ADVOCATES FOR 20/11/2020

1)	MR G BORDOLOI	12-11-2020	To	07-12-2020
2)	MR. M K BORAH	12-11-2020	To	22-11-2020
3)	MISS. M DAS	17-11-2020	To	24-11-2020
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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA**

**COURT NO: 5**

**[THIS BENCH WILL SIT AFTER RISING OF  
SPECIAL DIVISION BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
21	WP(C)/5115/2016 FIXED	REZAUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.R ISLAM MRA R BHUYAN	GA, ASSAM MR.H BURAGOHAIN SC, PWD ROADS

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LEAVE NOTE OF ADVOCATES FOR 20/11/2020

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1)	MR G BORDOLOI	12-11-2020	To	07-12-2020
2)	MR. M K BORAH	12-11-2020	To	22-11-2020
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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SUMAN SHYAM**

**COURT NO: 6**

**[CIVIL BENCH - IV AND BAIL MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION</u></b>				
39	WP(C)/3805/2020 FIXED	LUTHFA BEGUM LASKAR <b>Versus</b> THE STATE OF ASSAM AND 14 ORS.	DR. B AHMED MR. N H BARBHUIYA MS N J BEGUM	MR H I CHOUDHURY SC, PNRD GA, ASSAM MR. P N GOSWAMI MR. K P PATHAK MR. R R Gogoi
40	WP(C)/4889/2020 PDF COPY	SALEHA BEGUM BARBHUIYA <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. N H MAZARBHUIYAN MR. N ISLAM MS. L WAJEEDA	ASSTT.S.G.I.
41	WP(C)/4897/2020 B/O, FIXED	M/S DHEMAJI FISH MARKETING AND INDUSTRIAL COOPERATIVE SOCIETY LIMITED <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR H GUPTA	GA, ASSAM
42	WP(C)/4922/2020 B/O	NAZIM UDDIN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. N H MAZARBHUIYAN MR. N ISLAM MR. A K AZAD MS. L WAJEEDA	GA, ASSAM SC, IRRIGATION
<b><u>ADMISSION</u></b>				
43	WP(C)/3601/2020 FIXED	M/S. LUHIT COMMERCIALS AND ANR. <b>Versus</b> THE PUNJAB NATIONAL BANK AND 2 ORS.	MS D BORGHAIN MR. P GOHAIN MS. M SARMAH	SC, PNB
44	WP(C)/4329/2020 FIXED	SRICHARAN DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR S KHOUND MR. D DAS, SR.	GA, ASSAM MR. S K TALUKDAR MS. S GHOSH SC, AFDC
<b><u>ORDERS</u></b>				
45	I.A.(Civil)/1926/2020 FIXED, WITH IA (CIVIL) 1173/2020 D/O in CRP(I/O)/182/2019 <b>WITH</b> CRP(I/O)/182/2019 CAVT. NO. 0404/2019	NATWARLAL AGARWALA <b>Versus</b> BHAGAWATI PRASAD TODI  BHAGAWATI PRASAD TODI <b>Versus</b> NATWARLAL AGARWALA	MR D BARUAH  MR K K MAHANTA MR A NATH MR. B D DEKA MR. K M MAHANTA MR. M DAS N CHAUDHURY	MR K K MAHANTA MR. K M MAHANTA  MR. D BARUA MS. N UPADHYAY FOR CAVEATOR

**WITH**  
I.A.(Civil)/2475/2019  
**in** CRP(I/O)/182/2019

DR. BHAGAWATI PRASAD TODI

MR. M DEKA

**Versus**

DR. NATWARLAL AGARWALA

ROFIK BHUYAN

MR. H A AHMED

**Versus**

MR. R ALI

THE STATE OF ASSAM AND 15 ORS.

MS. M KHATUN

46 WP(C)/3974/2020  
CAVT.  
NO.05012020,11780000563/2020  
FIXED, WITH CAVT. 501/2020  
AND CAVT. 563/2020

SC, PNRD  
GA, ASSAM  
MR. M U MONDAL  
MS. N NASRIN  
MD. I H KHAN  
FOR CAVEATOR

**WITH**  
I.A.(Civil)/1821/2020  
**in** WP(C)/3974/2020

ROFIK BHUYAN

MR. H A AHMED

**Versus**

MR. R ALI

THE STATE OF ASSAM AND 15 ORS.

SC, PNRD  
GA, ASSAM

47 WP(C)/4776/2020  
FIXED, PDF COPY

M/S PANESAR AGRICULTURE INDUSTRIES

MR A D CHOUDHURY

**Versus**

MR. D CHOUDHURY

THE STATE OF ASSAM AND 3 ORS

MR. P DUTTA

MR. T CHAKRABORTY

SC, AGRI. DEPARTMENT

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LEAVE NOTE OF ADVOCATES FOR 20/11/2020

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1)	MR G BORDOLOI	12-11-2020	To	07-12-2020
2)	MR. M K BORAH	12-11-2020	To	22-11-2020
3)	MISS. M DAS	17-11-2020	To	24-11-2020
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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN**

**COURT NO: 7**

**[CIVIL AND CRIMINAL]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>DELIVERY OF ORDER</b>				
46	Bail Appln./1610/2020	SENAUL SEKH <b>Versus</b> UNION OF INDIA	MR. M BISWAS MS M DAS	SC, NCB
47	Bail Appln./2449/2020	KUSHAL DAS <b>Versus</b> THE STATE OF ASSAM	MR. S BORTHAKUR MS. S KHANIKAR MS. P BORAH	PP, ASSAM
<b>WITH</b>				
48	Bail Appln./2302/2020	SANJIB SHARMA <b>Versus</b> THE STATE OF ASSAM	MS. K MALAKAR MR. A BHATTACHARYA MR. A BHATTACHARJEE MS. K TALUKDAR	PP, ASSAM
<b>WITH</b>				
49	Bail Appln./2330/2020	DEVARAJ DAS <b>Versus</b> THE STATE OF ASSAM	DR. B AHMED MR. N HAQUE MR N J DAS	PP, ASSAM
<b>WITH</b>				
50	Bail Appln./2344/2020	TARINI KANTA BANIKYA <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MR. D GOGOI	PP, ASSAM
<b>WITH</b>				
51	AB/3046/2020	ANKUJIT BARUAH @ ANKUR JYOTI BARUAH <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MR D BANIA MR. F A HASSAN MR M REJA MR. P S BISWAS	PP, ASSAM
<b>WITH</b>				
52	AB/3055/2020	ANKUJIT BARUAH <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MR D BANIA MR. F A HASSAN MR M REJA MR. P S BISWAS MRS I BEGUM	PP, ASSAM
<b>WITH</b>				
53	AB/3063/2020	MITUL JYOTI SANDILYA <b>Versus</b> THE STATE OF ASSAM	MS. K MALAKAR MR. A BHATTACHARYA MR. A BHATTACHARJEE MS. K TALUKDAR	PP, ASSAM
<b>WITHDRAWAL</b>				
54	Bail Appln./2203/2020 B/O	GUNJAN DAS AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. S K BHATTACHARYYA MR. B SINHA	PP, ASSAM

**MOTION (BA)**

55	Bail Appln./2451/2020	MONJUR MAHMUD MUSTAFIZUR AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. B U LASKAR	PP, ASSAM
<b><u>MOTION</u></b>				
56	Crl.Rev.P./212/2020 (PDF COPY), B/O	DHYAN FOUNDATION <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. D DAS MR. R RAHMAN	PP, ASSAM
57	AB/3142/2020 FIXED	SHAHIDUL ISLAM AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR N AHMED MR. G P CHETIA	PP, ASSAM
<b>WITH</b>				
58	Bail Appln./2101/2020	JEHERUL ISLAM AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR N AHMED MR. S RANA MR. G P CHETIA	PP, ASSAM
<b><u>BAIL HEARING (BA)</u></b>				
59	Bail Appln./2107/2020 FIXED	MANIRUL HAQUE <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR N AHMED MR. S RANA MR. G P CHETIA	PP, ASSAM
60	Bail Appln./2185/2020 FIXED	DHRUBAJYOTI BARUAH <b>Versus</b> THE STATE OF ASSAM	MR G SAHU MR. S A HUSSAIN MR D J HALOI	PP, ASSAM
61	Bail Appln./2190/2020 FIXED	ABDUL ROUF <b>Versus</b> THE STATE OF ASSAM	MR. I U CHOWDHURY	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
62	AB/2847/2020 FIXED	MD. IMTAJ ALI AND 4 ORS <b>Versus</b> THE STATE OF ASSAM	MR. P BORA MR. A CHETIA MS. S. TODI	PP, ASSAM
63	AB/2858/2020 FIXED	PRANAB TALUKDAR AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. M HUSSAIN MR. A Z AHMED	PP, ASSAM
64	AB/2933/2020 FIXED	MINALATA DAS AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. C K NATH MR. C K NATH MR. B CHOWDHURY MR. S MUNIR MR. S MUNIR MR. S R ISLAM MS. S SAIKIA MS. S SAIKIA	PP, ASSAM
65	AB/3062/2020 FIXED	MD. ALOM ALI <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 20/11/2020

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1)	MR G BORDOLOI	12-11-2020	To	07-12-2020
2)	MR. M K BORAH	12-11-2020	To	22-11-2020
3)	MISS. M DAS	17-11-2020	To	24-11-2020
4)	MR L SARMA	18-11-2020	To	02-12-2020
5)	MR. A CHAMUAH	20-11-2020	To	24-11-2020
6)	MR B K SARMA	20-11-2020	To	24-12-2020
7)	MR. R A CHOUDHURY	23-11-2020	To	04-12-2020
8)	DR. B N GOGOI	16-11-2020	To	22-12-2020
9)	MR. D K SHARMA	22-11-2020	To	30-11-2020



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

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**[ For Friday,20th November 2020]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA**

**COURT NO: 9**

**[CIVIL BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION</u></b>				
38	WP(C)/4599/2020 FIXED	ABDUS SALAM <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. N AHMED	SC, ELEM. EDU
39	WP(C)/4769/2020 FIXED	SACHINDRA NATH MISRA <b>Versus</b> THE KRISHNA KANTA HANDIQUI STATE OPEN UNIVERSITY AND 2 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS	SC, KKHSOU
40	WP(C)/4888/2020 CAVT. NO.06862/020, B/O	ABDUL KADIR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR S N SARMA SENIOR ADVOCATE MR. B RAHMAN	MR. S I TALUKDAR SC, EDU FOR CAVEATOR
41	WP(C)/4898/2020 B/O	DR. AMAD UDDIN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR H R A CHOUDHURY MR J ABEDIN MR. K I MAZUMDER	SC, HIGHER EDU
<b><u>ADMISSION</u></b>				
42	WP(C)/1396/2016 BY SLIP	RAJKUMAR SARMA <b>Versus</b> THE STATE OF ASSAM AND 11 ORS	MR.B N SARMA MR.G SARMA MS.D DAS	MR.P HAZARIKA R- 4 to 11 MR.P K MUNIR(R- 4 to 11) SC, HIGHER EDUCATION
43	WP(C)/1961/2016 BY SLIP	ABBAS UDDIN CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. K A MAZUMDER MS. M TALUKDAR MR. E AHMED MR. N I KHAN MS N K BARBHUIYA MR. A MALIK MD. J H KHAN	GA, ASSAM MR. A H M R CHOUDHURY (R6) MR. J LASKAR (R5) SC, SECONDARY EDUCATION
<b><u>ORDERS</u></b>				
44	Review.Pet./9/2020	CENTURY PLYBOARDS (I) LIMITED AND ANR <b>Versus</b> UNION OF INDIA AND 2 ORS	DR. A SARAF MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. P BARUAH MR. N N DUTTA	MR B SHARMA SC, CENTRAL EXCISE CUSTOMS

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LEAVE NOTE OF ADVOCATES FOR 20/11/2020

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1)	MR G BORDOLOI	12-11-2020	To	07-12-2020
2)	MR. M K BORAH	12-11-2020	To	22-11-2020
3)	MISS. M DAS	17-11-2020	To	24-11-2020
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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**COURT NO: 10**

**[CIVIL BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
42	WP(C)/6442/2019 FIXED	AKHTAR UDDIN CHAUDHURY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MS. S B CHOUDHURY	GA, ASSAM (R-3) MR. Y DOLOI (R-1,2,4) MS. M D BORAH SC. A.T.D.C. SC, TRANSPORT
43	WP(C)/1494/2020 B/O	PITHU KISKU <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR A CHOUDHURY MR. R Dekha MS D N RABHA	GA, ASSAM SC. REVENUE SC, FINANCE

LEAVE NOTE OF ADVOCATES FOR 20/11/2020

1)	MR G BORDOLOI	12-11-2020	To	07-12-2020
2)	MR. M K BORAH	12-11-2020	To	22-11-2020
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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA**

**COURT NO: 11**

**[CIVIL BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
29	CRP/44/2020 B/O	KHURSAD ALI @ KUSAI MIA <b>Versus</b> ARBESH ALI AND ANR	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA R ALI MR. N I MAZARBHUYAN	
30	AB/2944/2020 FIXED	ABU BAKKAR SIDDIQUE @ SIDDIQUE ALI <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. N UDDIN MR. M ISLAM	MR. N HASAN MS. S KAKATI MR. A HASAN F RAHMAN MR. I K BURAGOHAIN

LEAVE NOTE OF ADVOCATES FOR 20/11/2020

1)	MR G BORDOLOI	12-11-2020	To	07-12-2020
2)	MR. M K BORAH	12-11-2020	To	22-11-2020
3)	MISS. M DAS	17-11-2020	To	24-11-2020
4)	MR L SARMA	18-11-2020	To	02-12-2020
5)	MR. A CHAMUAH	20-11-2020	To	24-11-2020
6)	MR B K SARMA	20-11-2020	To	24-12-2020
7)	MR. R A CHOUDHURY	23-11-2020	To	04-12-2020
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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE HITESH KUMAR SARMA**

**COURT NO: 14**

**[CRIMINAL AND PENSION MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
45	AB/2968/2020 B/O	RAJ KUMAR DAS <b>Versus</b> THE STATE OF ASSAM	MR. S ROY MS P SHARMA	PP, ASSAM
46	<b>WITH</b> AB/2856/2020	RAMESH SINGH <b>Versus</b> THE STATE OF ASSAM	MR. S ROY MS P SHARMA	PP, ASSAM
<b>MOTION (BA)</b>				
47	Bail Appln./2461/2020 FIXED	MD. MONUWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. A RAJKHOWA MR. R P HAZARIKA	PP, ASSAM
48	Bail Appln./2584/2020 (PDF COPY) B/O	BANAJIT CHOUDHURY <b>Versus</b> THE STATE OF ASSAM	MR H RAHMAN MR S HOQUE MR A RAHIM	PP, ASSAM
<b>MOTION</b>				
49	AB/3290/2020 (PDF COPY) B/O	BIREN DAS <b>Versus</b> THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR	PP, ASSAM
50	AB/3293/2020	PABITRA KUMAR DAS <b>Versus</b> THE STATE OF ASSAM	MR. S K JAIN MS. N MEDHI MR. B N DEKA	PP, ASSAM
51	AB/3325/2020 (PDF COPY) B/O	LUTFA BEGUM <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. R A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
52	AB/3362/2020 (PDF COPY) B/O	BHARAT DAS <b>Versus</b> THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR. R SALOI MR. J. SINGH	PP, ASSAM
53	AB/3363/2020 (PDF COPY) B/O	RAFIK ALI AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR D KALITA MR. J A AHMED	PP, ASSAM
54	AB/3364/2020 (PDF COPY) B/O	JJAR ALI @ JJARUDDIN AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. A PARAMANIK	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
55	Bail Appln./1831/2020 WITH STATUS REPORT, FIXED	MANASH PRATIM DUWARAH @ BEDU <b>Versus</b> THE STATE OF ASSAM	MR. I A TALUKDAR	PP, ASSAM

56	Bail Appln./1944/2020 FIXED	JAHURA KHATUN <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE	PP, ASSAM
57	Bail Appln./1947/2020 FIXED	MAIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR A ALI MR. Y ALI	PP, ASSAM
58	Bail Appln./2237/2020 FIXED	MD. LITON ALHADI @ MOKIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM
59	Bail Appln./2320/2020 FIXED	ASHRAFUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MS F BEGUM MR. L MOHAN	PP, ASSAM
60	Bail Appln./2435/2020 FIXED	PANKAJ BORAH <b>Versus</b> THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MR H AGARWAL	PP, ASSAM

**BAIL HEARING**

61	AB/2033/2020 FIXED	BISHNU SARKAR @ BISHNU BISWAS <b>Versus</b> THE STATE OF ASSAM	MR. A L MANDAL	PP, ASSAM
62	Bail Appln./2383/2020 FIXED	JIMI GOWALA AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MS. S SAIKIA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 20/11/2020

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1)	MR G BORDOLOI	12-11-2020	To	07-12-2020
2)	MR. M K BORAH	12-11-2020	To	22-11-2020
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4)	MR L SARMA	18-11-2020	To	02-12-2020
5)	MR. A CHAMUAH	20-11-2020	To	24-11-2020
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7)	MR. R A CHOUDHURY	23-11-2020	To	04-12-2020
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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MIR ALFAZ ALI**

**COURT NO: 15**

**[THIS BENCH WILL SIT AFTER RISING OF  
SPECIAL DIVISION BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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### ORDERS

20	I.A.(Civil)/3943/2019 B/O in MACApp./15756/2019  <b>WITH</b> MACApp./15756/2019 (Filing Number)	SAIDUL HAQUE <b>Versus</b> THE REGIONAL MANAGER, ORIENTAL INSURANCE COMPANY LTD. AND ANR  SAIDUL HAQUE <b>Versus</b> THE REGIONAL MANAGER, ORIENTAL INSURANCE COMPANY LTD. AND ANR	MR. M KHAN MR. K R PATGIRI	MR. R C PAUL MS M BHARATI
21	I.A.(CrI.)/517/2020 AB 2869/2020, AB 2426/2020, AB 2884/2020, AB 2562/2020(ALL D/O) in AB/2869/2020	PRASANTA BHUYAN <b>Versus</b> THE STATE OF ASSAM	MR. U SAIKIA MR. S D ROY	PP, ASSAM
22	I.A.(Civil)/675/2020 RFA 65/2002(D/O), B/O in RFA/65/2002	MRS NANDITA ACHARJEE <b>Versus</b> AJIT KUMAR DAS AND ANR	MR. A I Ali MR. N B P SINGHA	

LEAVE NOTE OF ADVOCATES FOR 20/11/2020

1)	MR G BORDOLOI	12-11-2020	To	07-12-2020
2)	MR. M K BORAH	12-11-2020	To	22-11-2020
3)	MISS. M DAS	17-11-2020	To	24-11-2020
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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 16**

**[CIVIL BENCH - III AND IV]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDER (STAY VACATING)</b>				
61	I.A.(Civil)/1805/2020 FIXED in WP(C)/3230/2020	THE OIL AND NATURAL GAS CORPORATION AND ANR. <b>Versus</b> MRIGANKA SHARMA AND 7 ORS.	MR G N SAHEWALLA MS. S SENAPATI	MR G N SAHEWALLA MR. M K CHOUDHURY MR. A BARKATAKI
	<b>WITH</b> WP(C)/3230/2020	MRIGANKA SHARMA AND 7 ORS. <b>Versus</b> THE OIL AND NATURAL GAS CORPORATION AND ANR.	MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA MR. M K CHOUDHURY	MR G N SAHEWALLA MS. S SENAPATI SC, OIL
62	<b>WITH</b> WP(C)/3079/2020	PRABAL SHARMA AND 3 ORS. <b>Versus</b> THE OIL AND NATURAL GAS CORPORATION LTD. AND ANR.	MR. A BARKATAKI MR P BHARDWAJ MR. M K CHOUDHURY	MR G N SAHEWALLA MS. S SENAPATI MR. M SAHEWALLA
	<b>WITH</b> I.A.(Civil)/1770/2020 in WP(C)/3079/2020	THE OIL AND NATURAL GAS CORPORATION LTD. AND ANR. <b>Versus</b> PRABAL SHARMA AND 3 ORS.	MR G N SAHEWALLA MS. S SENAPATI MR. M SAHEWALLA	MR. M K CHOUDHURY MR. A BARKATAKI
<b>ADMISSION</b>				
63	WP(C)/400/2017 FIXED	SMT. PAIGOSHRI BASUMATARY <b>Versus</b> ASSAM POWER DISTRIBUTION CORPORATION LTD APDCL and 3 ORS.	MR.M SARANIA MR.S U AHMED MR.C HANSE	B D DAS (SC, APDCL) GA, ASSAM H.K.SARMA (SC, APDCL)
<b>ORDERS</b>				
64	Cont.Cas(C)/290/2017 B/O	GULBAHAR BEGUM <b>Versus</b> R.C.JAIN and ORS.	MS. A DAS MR. A BAREK MR. P K MUNIR	MR. D SAIKIA MR S M T CHISTIE MR. B GOGOI (R4) MR P NAYAK (R4) N SARMA (R1) MR. A DEKA (R2) MR. S NEOGI
65	Cont.Cas(C)/177/2020 B/O	NASIR UDDIN SARKAR <b>Versus</b> SAMIR SINHA, IAS AND 4 ORS.	MR. M R KHANDAKAR	

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LEAVE NOTE OF ADVOCATES FOR 20/11/2020

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2)	MR. M K BORAH	12-11-2020	To	22-11-2020
3)	MISS. M DAS	17-11-2020	To	24-11-2020
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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE NANI TAGIA**

**COURT NO: 17**

**[CIVIL BENCH-II AND MAC. APPEAL MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
40	WP(C)/4432/2020 FIXED	SADARI DAS <b>Versus</b> THE CHIEF SECRETARY AND 4 ORS	MR. A DEKA MR. P MAHANTA MR. R B GOHAIN	SC, ELEM. EDU SC, ELEM. EDU MR. K N CHOUDHURY GA, ASSAM MR. R MAZUMDAR, SC, SEC EDU. DEPTT.,ASSAM (R-2) MR D K ROY MS. I KAKATI
<b>ORDERS</b>				
41	WP(C)/1643/2018 FIXED	GOPAL KUMAR DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. B K DAS MR H P GUWALA MR. H P NEOG	SC, SEC. EDU.

LEAVE NOTE OF ADVOCATES FOR 20/11/2020

1)	MR G BORDOLOI	12-11-2020	To	07-12-2020
2)	MR. M K BORAH	12-11-2020	To	22-11-2020
3)	MISS. M DAS	17-11-2020	To	24-11-2020
4)	MR L SARMA	18-11-2020	To	02-12-2020
5)	MR. A CHAMUAH	20-11-2020	To	24-11-2020
6)	MR B K SARMA	20-11-2020	To	24-12-2020
7)	MR. R A CHOUDHURY	23-11-2020	To	04-12-2020
8)	DR. B N GOGOI	16-11-2020	To	22-12-2020
9)	MR. D K SHARMA	22-11-2020	To	30-11-2020



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Friday,20th November 2020]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 19**

**[THIS BENCH WILL SIT AFTER RISING OF  
DIVISION BENCH-II AND WILL RISE  
AT 2:50 P.M. AND WILL SIT AGAIN, IF  
TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
26	WP(C)/1715/2017 FIXED	M/S. GATI KINTETSU EXPRESS PVT. LTD. <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	DR.B P TODI MR.J U AHMED MR.A NATH MR.N J MEDHI MR.ANKIT TODI	SC, FINANCE and TAXATION

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LEAVE NOTE OF ADVOCATES FOR 20/11/2020

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1)	MR G BORDOLOI	12-11-2020	To	07-12-2020
2)	MR. M K BORAH	12-11-2020	To	22-11-2020
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6)	MR B K SARMA	20-11-2020	To	24-12-2020
7)	MR. R A CHOUDHURY	23-11-2020	To	04-12-2020
8)	DR. B N GOGOI	16-11-2020	To	22-12-2020
9)	MR. D K SHARMA	22-11-2020	To	30-11-2020